

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-134(PB)/2018

IN THE MATTER OF:

STP Limited APPLICANT / PETITIONER
Vs.
Victoria Infratech Projects Pvt. Ltd. RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:


For the APPLICANT :-

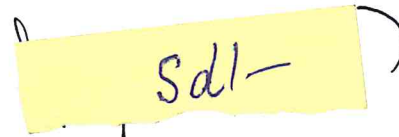
For the RESPONDENT :-

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 26.2.2018 for the appearance of the petitioner.

List on 26.2.2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Suryit